THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) In addition to the IPS officers inducted into the IB from various State on deputation basis, Group-A Officers from Central and State services and officers working in Central Armed Police Forces are also eligible for induction into the IB in the Gazetted rank on deputation basis. The Selection procedure in respect of IPS Officers in IB on deputation basis is based on the IPS Tenure Policy dated 30.3.2010. Officers are selected on the basis of suitability, aptitude and service records.

(c) There is no selection Board constituted for induction of IPS Officers into the IB.

(d) Yes, Sir. The IPS Officers on induction into IB are provided intensive training into various aspects of internal security challenges and intelligence trade craft. They are also provided advance training courses on various specialized subjects during their tenure in IB.

Continuous losses to NTC due to irregularities

*82. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the National Textile Corporation (NTC) due to serious irregularities is running into continuous losses;

(b) if so, the details thereof; and

(c) the remedial measures being taken by Government to curb the irregularities and keep running NTC in a healthy atmosphere?

THE MINISTER OF TEXTILES (DR. KAVURU SAMBA SIVA RAO): (a) No, Sir. National Textile Corporation Ltd. (NTC) is not running into continuous losses due to serious irregularities.

(b) Does not arise.

(c) Does not arise. However, for ensuring transparency in sale of assets, NTC has introduced e-auction system since 2010. NTC has also introduced e-procurement system for procurement of cotton. Government also periodically reviews the performance of NTC and has appointed a Chief Vigilance Officer to keep a vigil on any possible irregularities.